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Reserved

Central Administrative Tribunal, Allahabad.

Registration O.A.No.99 of 1987

Chunwad and others .. Applicants  
Vs.

DRM Central Railway  
Jhansi and 2 others ... Respondents.

Connected With

Registration O.A.No.45 of 1987

Siya Ram and 41 others ... Applicants.  
Vs.

DRM Central Railway  
Jhansi and two others ... Respondents.

And

Registration O.A.No.1172 of 1987

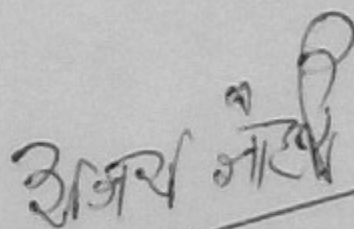
Munni Lal and another ... Applicant  
Vs.

DRM Central Railway Jhansi  
and two others ... Respondents.

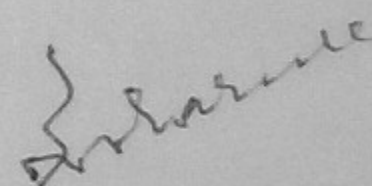
Hon.Ajay Johri, AM  
Hon.G.S.Sharma, JM

(By Hon.G.S.Sharma, JM)

For judgement, see our judgement of  
date passed in the connected Registration  
O.A.No. 45 of 1987 Siya Ram and 41 others  
Vs. D.R.M. Central Railway Jhansi and 2 others



MEMBER(A)



MEMBER(J)

Dated: 1-6-1988  
kkb